

Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi

Date 13.4.2015

Corrigendum to O&M Instruction No.03/2015

Sub:- Delegation of powers of Appellate Authority.

In partial modification of O&M Instruction No. 3/2015 dated 9.4.2015 on the above mentioned subject, Para No.2 of it may be read as under:-

“The above delegation of powers shall be applicable in respect of appeals filed under Section 15 of Foreign Trade (Development & Regulation) Act, 1992.”

This issues with the approval of the competent authority.



(A.C. Jha)

Dy. Director General of Foreign Trade

To

1. All Officers/Sections of DGFT.
2. EDI for updating on DGFT Website
3. Copy to PS to DGFT

(Issue from File No.01/69/594/007/2008/OMI/O&M)